

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 01
CP (IB) No. 38/CB/2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vinod Kumar Jodhani
V/S
Balasore Alloys Ltd.

.....Applicant

....Respondent

Order delivered on 05/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Patita Paban Bishwal, Advocate
Ms. Suranjana Chatterjee, Advocate

For the Respondent

ORDER

Ld. Counsel Ms. Suranjana Chatterjee appeared on behalf of Mr. Patita Paban Bishwal for the Petitioner/Operational Creditor.

List the matter on 25.07.2024 for further consideration.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)